

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 15/2008
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2017**

NAME OF THE COMPANY : Sh. Raj Kumar Bhatia & Ors. Vs. M/s. AV Light Automotive Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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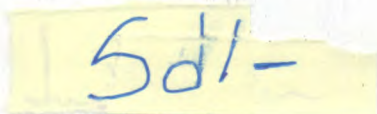
Present: Mr. Krishnendu Datta, Mr. Abhishek Kumar and Ms. Arushi
Gupta, Advocates for Petitioners.

None for the Respondent.

ORDER

An application has been filed by the petitioner. Notice of the same
be effected on respondents through counsel.

Returnable on 09.03.2017.


(Ina Malhotra)
Member Judicial